NATIONAL COMPANY LAW TRIBUNAL GUWAHATI BENCH

T P No 06/2016 (C P No.287/2012) With T.A.No.06/2017 (C.A.No.659/2015)

Under Section 397/398 of the Companies Act, 1956

In the matter of:

Ranjit Borthakur & Ors.

... Petitioners

-Versus-

W.G. Resorts Assam (P) Ltd. & Ors.

... Respondents

Coram:

Hon'ble Mr Justice P K Saikia, Member(J)

......

ORDER

Date of hearing: 22nd February 2018.

Mr D. Saikia, learned Sr. Advocate and Mr R. Borpujari, learned Advocate are present for the petitioners. Mr A.N. Bhattacharyya and Mr B. Borah, learned Advocates represent the respondents.

- 2. The learned Sr. Advocate advanced arguments on behalf of the petitioners. However, due to paucity of time hearing could not be completed.
- 3. List this matter on 12.03.2018 for further hearing.

T.A.No.06/2017 (C.A.No.659/2015)

4. This application will be head simultaneously with the main petition on 12.03.2018.

Member (Judicial)
National Company Law Tribunal,
Guwahati Bench,
Guwahati.

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